

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Comp. Appeal (AT) No. 52 of 2020**

**IN THE MATTER OF:**

**Sawai Singhal Yash Jain & Anr.**

**...Appellants**

**Versus**

**Maharastra Scooters & Ltd.**

**...Respondents**

**Present:**

**For Appellant:- None**

**For Respondent:-None**

**O R D E R**

**25.02.2020**        There is no representation on the side the Appellant at the time of calling of the matter at 1:00 P.M. Hence, the Registry is directed to list the matter on **17<sup>th</sup> March, 2020.**

**[Justice Venugopal M.]  
Member (Judicial)**

**[V.P. Singh]  
Member (Technical)**

**[Alok Srivastava]  
Member (Technical)**